

o/e

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER**

Dated 04.06.2014

No.HC.V-77/2011/ 440 /Estt (Pt-I) ##### The term of engagement of following 4(four) contingent workers for typing and data entry work in the Principal Seat of the Gauhati High Court, Guwahati is extended for a further period of 6(six) months w.e.f 05.06.2014 or till filling up of the regular vacant posts whichever is earlier, with the same terms and conditions mentioned in this Registry's Notification No.HC.XXXVII-61/2013/3174/R.Cell dated 01.03.2013.

S.I. No.	Name
1.	Sri Sujit Paul
2.	Sri Mantu Das
3.	Sri Prince Kakati
4.	Md. Samsuddin Ahmed

By Order'  
Sd/-  
**REGISTRAR (ADMN)**

**Memo No.HC.V-77/2011/441A / Estt (Pt-I). ##### dated 04.06.2014**

Copy to:

1. The Registrar (Vig./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
3. The Joint Registrar (.....), Gauhati High Court, Guwahati
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. The Asstt. Registrar (.....), Gauhati High Court, Guwahati.
6. The System Analyst for uploading it in the official website of the Gauhati High Court, Guwahati.
7. The Administrative Officer (J) (.....), Gauhati High Court, Guwahati
8. The Chief Security Officer, Gauhati High Court, Guwahati.
9. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
10. The P.S to the Registrar (Admn), Gauhati High Court, Guwahati.
11. Sujit Paul, contingent worker, Gauhati High Court, Guwahati.
12. Mantu Das, contingent worker, Gauhati High Court, Guwahati.
13. Prince Kakati, contingent worker, Gauhati High Court, Guwahati.
14. Md. Samsuddin Ahmed, contingent worker, Gauhati High Court, Guwahati.
15. The Order File.

  
2/6/14  
**REGISTRAR (ADMN)**

4/6/14